

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 250/KB/17

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name of the Company	DBM Geotechnics and Construction Pvt Ltd. -Versus- Gopalpur Ports Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Ratnanko Banerji, Sr. Adv
2. Mr. Anirban Ray, Adv
3. Mr. Shaunak Mitra, Adv.
4. Mr. V.V.V. Sarthy Advocate

Operational
creditor.

V.V.V. Sarthy
11.7.2017

1. Mr. Jishnu Saha, Sr. Adv
2. Mr. Sarathi Dasgupta, Adv
3. Mr. Souvik Bhadra, Adv
4. Mr. Avin Sankar, Adv

Corporate
Debtor

ASankar
11.7.2017

ORDER

Ld. Counsels for the operational creditor and the corporate debtor are present.

Heard the arguments of the Ld. Counsels for the operational creditor and the corporate debtor. Ld. Sr. Counsel for the corporate debtor made a request that he may be given time for filing affidavit. Prayer is allowed. Corporate Debtor may file affidavit within 5 days from today and thereafter rejoinder, if any, may be filed within 3 days.

List the matter on 25/05/2017 for admission.

(Vijai Pratap Singh)
Member (J)